## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:307 ANSWERED ON:24.02.2010 FUNDS FOR REPAIRING OF DAMS Mahtab Shri Bhartruhari

## Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government grants fund to State Governments for repair of dams;
- (b) if so, the details thereof alongwith the funds granted in this regard during the last three years and the current year, dam-wise;
- (c) whether funds provided by the World Bank for the repair of Dams have not been utilized fully by the States; and
- (d) if so, the reasons therefor alongwith the details of the strategy chalked out by the Government for repairing of the Dams?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

- (a) & (b) The repair and maintenance of dams comes under the purview of the concerned State Governments / project authorities and they carry out such works from their own resources.
- (c) & (d) The funds for repair of selected dams in four States (Madhya Pradesh, Tamil Nadu, Rajasthan and Orissa) were provided by World Bank under Dam Safety Assurance and Rehabilitation Project (DSARP) which was implemented during 1991-99. About 93% of the allocated funds (in rupee terms) could be utilized by the States as per Implementation Completion Report (May,2000) for the above project. As per the above Report, the main reason for the non utilization of balance allocations was the reduction in costs of remedial works mainly due to lack of accurate estimates at appraisal stage and delays in the disbursement and implementation. Further, as mentioned above, the necessary action for repairing the dams comes under the purview of concerned State Government/ project authorities.